

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General Camp at Srinagar)

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**Subject: The High Court of Jammu & Kashmir and Ladakh  
Video Conferencing for Courts Rules, 2021.**

## NOTIFICATION

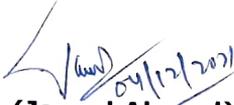
No: 1397 of 2021/RG

Dated: 04.12.2021

In terms of Rule 1(i) of the subject Rules, it is hereby notified for information of all the concerned that "the High Court of Jammu & Kashmir and Ladakh Video Conferencing for Courts Rules, 2021" shall be applicable to all types of judicial proceedings in the High Court of Jammu & Kashmir and Ladakh and also in all District Courts and Subordinate Courts in UTs of Jammu & Kashmir and Ladakh.

Further, it is notified that the subject Rules shall be applicable from 1<sup>st</sup> of January, 2022.

**By Order of the Hon'ble Full Court.**

  
(Jawad Ahmed)  
Registrar General

No: 50519-60/RG/GS

Dated: 04.12.2021

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr/Mrs Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UTs of J&K and Ladakh,
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
5. Director, J&K Judicial Academy, Jammu
6. Registrar Rules, High Court of J&K and Ladakh, Jammu
7. Member Secretary, J&K Legal Services Authority, Jammu
8. Registrars Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,
9. All Principal District & Sessions Judges, UT of J&K and UT of Ladakh,  
..... for information.
10. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for information and with the request to get the same uploaded on the official website of the High Court.
11. Manager, Government Press, Jammu for publication in the next issue of the Government Gazette.
12. In-charge Library, High Court Wing Jammu/Srinagar for information and keeping the record.

  
Registrar General